

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:408  
ANSWERED ON:23.11.2012  
LOAN TO KINGFISHER AIRLINES  
Owaisi Shri Asaduddin

**Will the Minister of FINANCE be pleased to state:**

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(a) the total loan of nationalised banks outstanding against the beleaguered Kingfisher Airline as on date along with the total recovery made and the amount still pending, bank-wise; and

(b) the steps taken / being taken by Government to recover the loans especially after cancellation of its licence?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) In accordance with the practices and usages customary amongst the banks and in conformity with provisions of statutes governing the financial institutions as also the provisions of the Public Financial Institutions (Obligations as to Fidelity and Secrecy) Act, 1983, information relating to the details of the individual borrower of the banks is not divulged.

(b) Banks are governed by their board driven policies and recovery of loans and dues are done by the banks as per the procedure laid down by law and in accordance with regulatory guidelines.